

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1016  
ANSWERED ON:27.02.2006  
ANTYODAYA ANNA YOJANA  
Reddy Shri Mekapati Rajamohan

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of Antyodaya Anna Yojana(AAY) beneficiaries in the country, State-wise with special reference to Andhra Pradesh;
- (b) the per capita allocation of rice for distribution under AAY;
- (c) whether the Union Government has agreed during Food Ministers Conference to bear the cost of transportation, handling and dealers commission on foodgrains distributed under AAY;
- (d) if so, whether the Government of Andhra Pradesh has requested the Union Government for release of Rs. 45 crores on this account; and
- (e) if so, the time by which it is likely to be released?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

- (a): A statement showing the number of Antyodaya Anna Yojana (AAY) beneficiaries in the country, State-wise including Andhra Pradesh, as on 22.02.2006 is annexed.
- (b): The distribution of foodgrains (Wheat/Rice) under AAY is not on the basis of per capita allocation of foodgrains. However, the present scale of issue is 35 Kg. of foodgrains (wheat/rice) per family per month.
- (c): The Food Minister's Conference made a recommendation that Government of India should bear the cost of transportation, handling & dealers commission on foodgrains distributed under AAY. However on examination it was felt that since Government of India has already highly subsidized the AAY foodgrains, State Governments should continue to bear the cost of transportation, handling and dealer's commission from their own budget.
- (d): Yes, Sir.
- (e): Under the present policies of the Central Government, the proposal has not been found feasible, because already a huge subsidy is being provided under the scheme and that part of the burden should be borne by the State Governments also.

**ANNEXURE**

ANNEXURE REFERRED IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1016 DUE FOR ANSWER ON 27.02.2006 IN THE LOK SABHA.

As on 22.02.2006

Status of identification of Households under AAY (Normal & Additional)

(Fig. in lakh)

S. No.	States/UTs	No. of BPL families as on 1.3.2000	Estimated No. of AAY families	AAY families identified & RC issued		
		Normal	1st	2nd	3rd	Total
		exp.	exp.	exp.	exp.	exp.

1	Andhra Pd	40.63	6.228	3.117	2.991	3.242	15.578	6.228	3.117	2.991	3.242	15.578
2	Arunachal Pd	0.99	0.151	0.077	0.073	0.079	0.380	0.151	0.077	0.073	0.301	
3	Assam	18.36	2.815	1.408	1.352	1.465	7.040	2.815	1.408	1.352	5.575	
4	Bihar	65.23	10.000	5.003	4.802	5.205	25.010	10.000	5.003		15.003	

5	Chattisgarh	18.75	2.874	1.439	1.380	1.496	7.189	2.874	1.439	1.380	1.496	7.189
6	Delhi	4.09	0.626	0.315	0.301	0.326	1.568	0.320	0.235	0.555		
7	Goa	0.48	0.073	0.037	0.035	0.039	0.184	0.073	0.037	0.035	0.145	
8	Gujarat	21.20	3.250	1.626	1.561	1.691	8.128	3.250	1.626	1.561	6.437	
9	Haryana	7.89	1.209	0.606	0.581	0.629	3.025	1.209	0.606	0.561	2.376	
10	Himachal Pd	5.14	0.787	0.395	0.378	0.411	1.971	0.787	0.395	0.361	1.543	
11	J & K	7.36	1.129	0.564	0.542	0.587	2.822	1.129	0.564	0.542	2.235	
12	Jharkhand	23.94	3.665	1.841	1.762	1.911	9.179	3.665	1.841	1.762	7.268	
13	Karnataka	31.29	4.797	2.400	2.303	2.497	11.997	4.797	2.400	2.303	9.500	
14	Kerala	15.54	2.382	1.192	1.144	1.240	5.958	2.382	1.192	1.144	0.689	5.407
15	Madhya Pd	41.25	6.324	3.164	3.037	3.291	15.816	6.324	3.164	2.959	0.823	13.270
16	Maharashtra	65.34	10.017	5.011	4.810	5.215	25.053	10.017	5.011	4.810	19.838	
17	Manipur	1.66	0.255	0.127	0.122	0.132	0.636	0.255	0.127	0.122	0.504	
18	Meghalaya	1.83	0.281	0.140	0.135	0.146	0.702	0.281	0.140	0.135	0.556	
19	Mizoram	0.68	0.105	0.051	0.050	0.055	0.261	0.105	0.051	0.050	0.055	0.261
20	Nagaland	1.24	0.189	0.096	0.091	0.099	0.475	0.189	0.096	0.091	0.099	0.475
21	Orissa	32.98	5.055	2.530	2.428	2.632	12.645	5.055	2.530	2.428	0.815	10.828
22	Punjab	4.68	0.717	0.359	0.345	0.373	1.794	0.717	0.359	0.345	0.373	1.794
23	Rajasthan	24.31	3.726	1.865	1.790	1.940	9.321	3.726	1.839	1.790	1.643	8.998
24	Sikkim	0.43	0.067	0.032	0.032	0.034	0.165	0.067	0.032	0.032	0.099	
25	Tamil Nadu	48.63	7.455	3.730	3.580	3.881	18.646	7.455	3.730	3.580	3.881	18.646
26	Tripura	2.95	0.452	0.227	0.217	0.235	1.131	0.452	0.227	0.217	0.235	1.131
27	Uttar Pd	106.79	16.371	8.191	7.861	8.522	40.945	16.371	8.191	7.861	8.522	40.945
28	Utaranchal	4.98	0.763	0.382	0.367	0.397	1.909	0.763	0.382	0.367	0.397	1.909
29	West Bengal	51.79	7.939	3.973	3.813	4.132	19.857	7.939	3.973	3.813	4.132	19.857
30	A & N	0.28	0.043	0.021	0.021	0.022	0.107	0.043	0.021	0.021	0.022	0.107
31	Chandigarh	0.23	0.035	0.018	0.017	0.018	0.088	0.021	0.018	0.017	0.018	0.088
32	D&N Haveli	0.18	0.028	0.013	0.013	0.015	0.069	0.028	0.009	0.009	0.037	
33	Daman & Diu	0.04	0.006	0.003	0.003	0.003	0.015	0.006	0.003	0.003	0.003	0.015
34	Lakshdweep	0.03	0.004	0.003	0.002	0.003	0.012	0.004	0.003	0.002	0.003	0.012
35	Pondicherry	0.84	0.128	0.065	0.062	0.067	0.322	0.128	0.065	0.062	0.067	0.322
	Total	652.03	99.946	50.021	48.001	52.030	249.998	99.626	49.510	40.251	21.335	210.722

#Out of the 50 lakh households in the 2nd expansion, 48 lakh households (from BPL) had been earmarked for expansion state wise and the remaining 2 lakh households were to be identified subsequently by the State where error of inclusion came to light.

#The left over expansion of 2 lakh families of 2nd expansion have been included in the 3rd expansion of AAY scheme to 52 lakh families from 50 lakh families.